

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**CP-1484(MB)/2018**

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:                      Seabridge Maritime Agencies Pvt. Ltd.

SECTION : 441 of Companies Act, 2013.

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**ORDER**

The Company Petition is **allowed**, vide separate order, on a cost of ₹2 lakhs i.e. ₹1,00,000 by the company and ₹50,000 by each of the directors.

SD/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)